

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

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NOTIFICATION

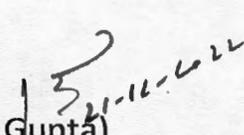
Subject: Winter Vacations.

No. 2037 of 2022/RG/NG Dated:- 21-12-2022

It is notified for the information of all concerned that the Subordinate Courts in Kashmir Province and the Courts located in District Kishtwar; District Doda; and Courts located at Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua of Jammu Division in the Union Territory of Jammu & Kashmir as well as all Courts located in the Union Territory of Ladakh shall observe 15 days winter vacations with effect from 02-01-2023 to 16-01-2023 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of the concerned Districts shall make the suitable arrangements for disposal of urgent criminal business arising during the period of such vacations in the areas within their respective jurisdictions.

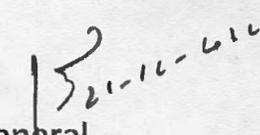
By order.


(Sanjeev Gupta)
Registrar General

No: 43878-43928 of 2022/RG/NG Dated: 21-12-2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships.
3. Director, Jammu & Kashmir Judicial Academy, Jammu.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
5. Secretary to Government, Department of LJ&PA, Civil Secretariat, Jammu
6. Registrar Rules, High Court Main Wing, Jammu
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Inspection, High Court Wing, Jammu/Srinagar.
9. Registrar (IT)), High Court Main Wing, Jammu.
10. Registrar Administration/Recruitment, High Court Main Wing, Jammu.
11. All Principal District & Sessions Judges of Kashmir Province, Principal District & Sessions Judges Baderwah, Ramban, Kishtwar and Kathua as well as Principal District & Sessions Judges, Leh and Kargil
....for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
12. Additional Registrar (Adm.), High Court Main Wing, Jammu.
13. Administrative Officer in the Office of Advocate General, Jammu and Kashmir, Jammu for information
14. Central Project Coordinator, e-Court, High Court of J&K Jammu for uploading the same on the official website of the High Court.
15. President All Bar Associations of Union Territories of Jammu & Kashmir and Ladakh for their information
16. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
17. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
18. Office file.


Registrar General